

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-71/2004/2348/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Syed Imdadur Rahman,  
District & Sessions Judge,  
South Salmara-Mankachar.

Dated Guwahati, the 15<sup>th</sup> March, 2024.

Sub:- **Station leave permission.**

Ref:- Letter No DJ.SSM-I.3/Esstt/2021-2024/432/E, dated 13.03.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, from the evening of 16.03.2024 till the morning of 27.03.2024**, has been granted. The next senior most Judicial Officer available at the station will remain in charge of his Court and Office during his absence.

Yours faithfully,

*sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-71/2004/2349/A, dated** , 15-03-2024

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

*[Signature]*  
**JT. REGISTRAR (VIGILANCE)**